

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 4392
ANSWERED ON 19TH MARCH, 2026

PROJECTS UNDER PMKSY

4392. SHRI DILESHWAR KAMAIT:
SHRI ANOOP PRADHAN VALMIKI:
SHRI VISHWESHWAR HEGDE KAGERI:
SHRI LAVU SRI KRISHNA DEVARAYALU:
SHRI BALABHADRA MAJHI:
SHRI JAGDAMBIKA PAL:
SHRI DINESHBHAI MAKWANA:
SMT. KAMLESH JANGDE:
DR. RAJESH MISHRA:
SHRI BIDYUT BARAN MAHATO:
SMT. HIMADRI SINGH:
SHRI SHANKAR LALWANI:
SHRI BHOJRAJ NAG:
SHRI P P CHAUDHARY:
SHRI RAJKUMAR CHAHAR:
SMT. SMITA UDAY WAGH:
DR. NISHIKANT DUBEY:
SHRI YOGENDER CHANDOLIA:
SHRI NABA CHARAN MAJHI:
SHRI JUGAL KISHORE:
SMT. APARAJITA SARANGI:
SHRI SHASHANK MANI:
SHRI HARIBHAI PATEL:
SHRI RODMAL NAGAR:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the total number of projects operationalised under the restructured PM Kisan Sampada Yojana (PMKSY) during the 15th Finance Commission cycle up to March 2026, along with the cumulative investment mobilised and their estimated impact on reduction of post-harvest losses and value addition, State-wise including Andhra Pradesh, UT of Jammu and Kashmir and Nabarangpur Constituency in Odisha;
- (b) the details of processing and preservation capacity (in Lakh MT) created under the “Integrated Cold Chain and Value Addition Infrastructure” component during the last two years, State-wise particularly in Pali Constituency of Rajasthan, Nabarangpur Constituency in Odisha, Jalgaon district in Maharashtra, Palnadu district of Andhra Pradesh and Uttar Pradesh;
- (c) the specific measures taken to revive the committed liabilities of legacy Mega Food Park projects to ensure that these become fully functional by the end of the current fiscal year;
- (d) the employment generated including direct and indirect jobs and the number of Farmer Producer Organisations (FPOs) linked to these projects;
- (e) the status of legacy Mega Food Park projects with committed liabilities in Andhra Pradesh, Nabarangpur Constituency of Odisha and the financial or policy measures taken to revive and operationalise them by the end of the current financial year;
- (f) whether a time-bound plan has been formulated to ensure hundred percent functionality of such projects by the end of the current financial year;
- (g) whether the Government proposes to set-up a Mega Food Park in Chhattisgarh and if so, the details thereof; and
- (h) the details and status of Pradhan Mantri Kisan Sampada Yojana in Sidhi Lok Sabha Constituency?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAVNEET SINGH)

(a): During the 15th Finance Commission cycle (2021-22 to 31/01/2026), 562 projects under various components of the restructured Pradhan Mantri Kisan Sampada Yojana (PMKSY) have been operationalised across the country including in Andhra Pradesh, Jammu and Kashmir and Odisha.

These projects have mobilised substantial private investment and created modern food processing and post-harvest management infrastructure such as cold chains, processing units and value addition facilities. The infrastructure created under the scheme contributes to reduction in post-harvest losses, enhanced value addition to agricultural produce and better price realisation for farmers.

The State-wise details including Andhra Pradesh, UT of Jammu & Kashmir of projects operationalised along with cumulative investment mobilised are placed at **Annexure-I**. No project has been approved in Nabarangpur Lok Sabha Constituency, Odisha under PMKSY till 31.01.2026.

(b): Under the Integrated Cold Chain and Value Addition Infrastructure component of PMKSY, during the last two years, a total of 12.62 Lakh MT Per annum additional processing capacity (11.17 LMT per annum) and preservation capacity (1.37 LMT per annum) has been created through projects supported under this component in various States including Rajasthan, Odisha, Maharashtra, Andhra Pradesh and Uttar Pradesh.

No project has been approved in Pali Constituency (Rajasthan), Nabarangpur Constituency (Odisha), Jalgaon district (Maharashtra) and Palnadu district (Andhra Pradesh) under the Integrated Cold Chain and Value Addition Infrastructure component of PMKSY. The State-wise details of capacity created including Rajasthan, Odisha, Maharashtra, Andhra Pradesh and Uttar Pradesh are placed at **Annexure-II**.

(c): To revive legacy Mega Food Park projects with committed liabilities, the Government has taken several measures, which include:

- (i) Regular monitoring and review meetings with project promoters and State Governments; to facilitate resolution of implementation issues relating to land, utilities, statutory approvals and financial closure;
- (ii) Faster release of admissible grants as per scheme guidelines upon achievement of project milestones;
- (iii) Extension of timelines on a case-to-case basis to enable completion and operationalisation of the projects.

(d): Under the Mega Food Park (MFP) component of PMKSY scheme, as on 31.01.2026, 41 number of projects have been approved out of which 25 projects are completed/operational, with a project cost of Rs. 2929.84 crores, generated 71348 employment opportunities (direct and indirect) and benefited 65277 number of farmers. No project under the Farmer Producer Organization has been approved in Mega Food Park scheme.

(e) & (f): The responsibility of execution, ownership and management of the Mega Food Park (MFP) including those located in Andhra Pradesh and Odisha (including Nabarangpur region) vests with a Special Purpose Vehicle (SPV) / Implementing Agency (IA). However, Ministry has taken several measures to expedite their early operationalization and completion which are as follows:

- i. Ministry is regularly seeking Monthly Progress Report (MPRs) from the SPVs/ IAs regarding progress of respective parks.
- ii. Ministry also monitors project progress through Programme Management Agencies (PMAs). The PMAs regularly interact with SPVs/IAs, also conduct site visits and advice in respect of issues regarding implementation faced by the SPVs/ IAs.
- iii. Ministry is also conducting regular review meetings at the level of Hon'ble Minister, FPI, Secretary, FPI and Joint Secretary to assess the implementation status and progress of the projects.

- iv. The Ministry is providing the projects all possible support and hand holding including interaction with various concerned Departments/ Agencies of the State Governments at all levels and tries to coordinate and get the issues resolved.
- v. After starting of the scheme several amendments to the scheme Guidelines were made to simplify the Guidelines and to make the implementation easier.
- vi. To populate the approved MFPs with food processing units, exclusive Expression of Interest (EOI) for establishment of Food processing units have been called for under the scheme for Creation / Expansion of Food Processing & Preservation Capacities (CEFPPC) of the Ministry and later on, certain percentage of funds have been specifically earmarked for food processing units in Mega Food Parks (MFPs) and Agro processing clusters (APCs).

Ministry has approved 3 projects in the state of Andhra Pradesh. No project has been approved in Nabrangpur constituency. The projects of Andhra Pradesh have generated direct and indirect employment of 24275 persons. The details are at **Annexure - III**.

(g): One project namely M/s Indus Best Mega Food Park Pvt Ltd., was approved in Raipur, Chhattisgarh on 04.06.2014 under the Mega Food Park scheme with total project cost of ₹ 96.48 Crore and Grant-in-aid of ₹ 39.57 Crore has been released. The project is operational. As the above scheme has been discontinued w.e.f. 01.04.2021 with provision only for committed liabilities during 15th Finance Commission cycle, therefore, no proposal for MFP is under consideration of the Ministry.

(h): PMKSY is a demand driven scheme and applications are invited through Expression of Interest (EOI) from all over the country. The funds are not allocated/sanctioned/released State-wise under any of the component schemes of PMKSY. The proposals received are scrutinized for their eligibility and evaluated based on the criteria fixed as per the extant scheme guidelines. Merit based approvals are given to the eligible proposals based on availability of funds.

No project under PMKSY has been approved in Sidhi Lok Sabha Constituency so far.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 4392 ON THE SUBJECT PROJECTS UNDER PMKSY DUE FOR ANSWER ON 19.03.2026.

TOTAL NUMBER OF PROJECTS OPERATIONALISED UNDER THE RESTRUCTURED PM KISAN SAMPADYA YOJANA (PMKSY) DURING THE 15TH FINANCE COMMISSION CYCLE UP TO 31ST JANUARY, 2026						
S. No	State	Number of completed projects	Project Cost (₹ in crore)	Approved GIA (₹ in crore)	GIA released (₹ in crore)	Private Investment (₹ in crore)
1	Andaman & Nicobar	0	0.00	0.00	0.00	0.00
2	Andhra Pradesh	27	1041.49	209.96	197.23	831.54
3	Arunachal Pradesh	1	3.37	1.62	1.17	1.75
4	Assam	42	528.86	160.54	152.79	368.32
5	Bihar	3	64.08	14.59	14.22	49.49
6	Chandigarh	0	0.00	0.00	0.00	0.00
7	Chhattisgarh	1	16.04	4.75	3.74	11.29
8	Dadar & Nagar Haveli and Daman & Diu	1	26.34	3.64	3.47	22.70
9	Delhi	2	1.32	1.32	0.80	0.00
10	Goa	2	31.33	7.71	7.56	23.62
11	Gujarat	49	999.60	247.45	225.56	752.16
12	Haryana	36	455.12	112.57	105.56	342.55
13	Himachal Pradesh	19	200.70	80.07	76.47	120.63
14	Jammu & Kashmir	17	114.04	49.95	47.42	64.08
15	Jharkhand	0	0.00	0.00	0.00	0.00
16	Karnataka	33	311.99	84.63	78.00	227.36
17	Kerala	25	339.02	101.71	85.17	237.31
18	Ladakh	0	0.00	0.00	0.00	0.00
19	Lakshadweep	0	0.00	0.00	0.00	0.00
20	Madhya Pradesh	18	283.88	99.41	86.83	184.46
21	Maharashtra	78	1227.40	330.95	314.03	896.45
22	Manipur	2	5.87	1.95	1.93	3.93
23	Meghalaya	1	9.92	4.70	4.61	5.22
24	Mizoram	1	9.35	3.54	3.19	5.81
25	Nagaland	0	0.00	0.00	0.00	0.00
26	Orissa*	9	194.87	46.92	44.53	147.95
27	Puducherry	1	0.32	0.32	0.22	0.00
28	Punjab	22	460.26	82.03	78.14	378.23
29	Rajasthan	13	167.67	44.16	41.49	123.51
30	Sikkim	0	0.00	0.00	0.00	0.00
31	Tamil Nadu	51	507.83	165.64	156.74	342.20
32	Telangana	19	357.66	87.91	84.93	269.75
33	Tripura	5	37.92	14.67	14.38	23.25
34	Uttar Pradesh	40	584.02	161.58	146.12	422.44
35	Uttarakhand	24	322.21	131.29	127.26	190.92
36	West Bengal	20	349.86	79.16	77.52	270.70
Total		562	8652.35	2334.74	2181.08	6317.61

* No project has been approved in Nabarangpur Lok Sabha Constituency, Odisha under PMKSY

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 4392 ON THE SUBJECT PROJECTS UNDER PMKSY DUE FOR ANSWER ON 19.03.2026.

STATE-WISE DETAILS OF CAPACITY CREATED, INCLUDING PROJECTS LOCATED IN PALI CONSTITUENCY (RAJASTHAN), NABARANGPUR CONSTITUENCY (ODISHA), JALGAON DISTRICT (MAHARASHTRA), UTTAR PRADESH AND PALNADU DISTRICT (ANDHRA PRADESH)						
S. No	State/UT	Number of Completed Projects	Project Cost (₹ in crore)	Approved GIA (₹ in crore)	GIA released (₹ in crore)	Processing and Preservation Capacity (in Lakh Metric Ton (LMT))
1	Andaman & Nicobar	0	0	0	0	0
2	Andhra Pradesh*	4	118.86	30.8	30.56	0.3
3	Arunachal Pradesh	0	0	0	0	0
4	Assam	0	0	0	0	0
5	Bihar	0	0	0	0	0
6	Chandigarh	0	0	0	0	0
7	Chhattisgarh	0	0	0	0	0
8	Dadar & Nagar Haveli and Daman & Diu	0	0	0	0	0
9	Delhi	0	0	0	0	0
10	Goa	0	0	0	0	0
11	Gujarat	3	86.54	20.72	20.72	1.2
12	Haryana	3	149.7	28.21	27.71	3.66
13	Himachal Pradesh	0	0	0	0	0
14	Jammu & Kashmir	0	0	0	0	0
15	Jharkhand	0	0	0	0	0
16	Karnataka	0	0	0	0	0
17	Kerala	0	0	0	0	0
18	Ladakh	0	0	0	0	0
19	Lakshadweep	0	0	0	0	0
20	Madhya Pradesh	0	0	0	0	0
21	Maharashtra*	2	65.49	14.81	14.8	1.03
22	Manipur	0	0	0	0	0
23	Meghalaya	0	0	0	0	0
24	Mizoram	0	0	0	0	0
25	Nagaland	0	0	0	0	0
26	Orissa*	1	33.79	9.9	9.36	0.3
27	Puducherry	0	0	0	0	0
28	Punjab	1	46.51	7.08	7.08	1.27
29	Rajasthan*	1	9.89	3.01	3.01	0.7
30	Sikkim	0	0	0	0	0
31	Tamil Nadu	2	38.59	13.74	13.74	0.71
32	Telangana	0	0	0	0	0
33	Tripura	0	0	0	0	0
34	Uttar Pradesh	3	101.1	19.75	19.04	3.19
35	Uttarakhand	1	14.92	9.67	9.17	0.2685
36	West Bengal	0	0	0	0	0
Total		21	665.39	157.69	155.19	12.6285

Note(*): No projects have been approved in Pali Constituency (Rajasthan), Nabarangpur Constituency (Odisha), Jalgaon district (Maharashtra) and Palnadu district (Andhra Pradesh) under PMKSY.

ANNEXURE REFERRED TO IN REPLY TO PART (e) AND (f) OF LOK SABHA UNSTARRED QUESTION NO. 4392 ON THE SUBJECT PROJECTS UNDER PMKSY DUE FOR ANSWER ON 19.03.2026.

THE STATUS OF LEGACY MEGA FOOD PARK PROJECTS WITH COMMITTED LIABILITIES IN ANDHRA PRADESH							
Sr. No.	SPV/IA Name	Distt.	Date of Final Approval	Total project cost (Rupees in crore)	Approved grant (Rupees in crore)	Grant Released (Rupees in crore)	Status
1	Srini Food Park Pvt Ltd	Chittoor	30-Mar-09	121.1	49.92	49.92	Operational
2	Godavari Mega Aqua Food Park Pvt Ltd	West Godavari	16-Dec-13	122.6	50	44.53	Operational
3	Andhra Pradesh Industrial Infrastructure Corporation Ltd (APIIC)	Krishna	31-Dec-15	112.94	50	37.65	Under Implementation
